

migration, new registration etc. and also inform Medical Council of India without delay for updating the Indian Medical Register.

(d) and (e) A proposal has been received from the Medical Council of India regarding renewing registration of doctors every five years and the Indian Medical Council Act, 1956, is being envisaged to be amended to make provision for periodic renewal of registration of medical practitioners.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Kota airport at Rajasthan

‡3375. SHRI LALIT KISHORE CHATURVEDI
DR. GYAN PRAKASH PILANIA :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that the Kota airport of Rajasthan is not suitable and secure due to densely populated clusters around it;
- (b) whether selection of new location for the airport has been made; and
- (c) by when the new airport in Kota would be set up?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

(a) No, Sir. However, the growth of dense localities around the airport has affected the expansion plan of the airport.

(b) and (c) The State Government of Rajasthan had identified a few sites, which were inspected by Airports Authority of India (AAI) and were found not suitable. Alternate site, approximately 15 kms. from Kota city and 1.5 kms from the Highway NH 12 has been suggested by AAI to the State Government.

Ground handling work

‡3376. SHRI KAPTAN SINGH SOLANKI: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of domestic and international airlines for which Air India could not manage the ground handling work (ground security, cargo etc.) during the last three years;
- (b) the annual income earned by Air India through ground handling;
- (c) whether Government has prepared any action plan to compensate this loss; and
- (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

(a) NACIL undertakes ground handling activities of 69 airlines.

‡Original notice of the question was received in Hindi.

Moreover, ground handling is a competitive business and airlines are free to choose who handle their ground operations from those eligible to conduct ground handling operations.

- (b) The annual income earned by Air India through ground handling is Rs. 466 crores.
- (c) and (d) Do not arise.

Overseas offices of AI

3377. SHRI N.K. SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Air India, which is facing losses in crores, has been maintaining overseas offices in cities to which it does not fly;
- (b) if so, the details thereof;
- (c) whether the expenditure incurred in running such overseas offices has been much more than the revenue generated from that station/office in the past several years;
- (d) if so, the details thereof; and
- (e) the responsibility fixed by Government on running such overseas offices?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

(a) and (b) Air India has offices in 13 cities where it does not have its own flights. These are Los Angeles, Amsterdam, Milan, Vienna, Copenhagen, Zurich, Brussels, Moscow, Cairo, Tehran, Nairobi, Sydney and Chittagong.

- (c) No, Sir.
- (d) and (e) Do not arise.

Purchase of new aircrafts by Air India

3378. SHRI M.V. MYSURA REDDY: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that Air India (AI) has purchased new aircrafts and sold them;
- (b) if so, the details of the aircrafts that have been purchased, with date of purchase, and date of their sale;
- (c) the reasons for the sale of aircrafts;
- (d) whether it is also a fact that AI has taken on lease those aircrafts, which were sold; and
- (e) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

(a) to (e) No, Sir. No new aircraft have actually been sold by Air India. However, Air India in 2009 accepted delivery of 3 B777-200LR aircraft and 4 B777-300ER aircraft by arranging a Bridge loan facility from Standard Chartered Bank secured by a mortgage over the aircraft.